

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2910  
ANSWERED ON:10.12.2014  
USE OF REGIONAL LANGUAGES IN COMPETITIVE EXAMINATION  
Mondal Shri Sunil Kumar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has proposed to allow the use of regional languages in the competitive examinations for Central Government Services;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a) to (c): Union Public Service Commission (UPSC) conducts its examination as per the Rules formulated and as notified which inter-alia contains necessary provisions about the medium of examination.

Staff Selection Commission (SSC) allowed the use of languages mentioned in the Eighth Schedule to the Constitution, in addition to English and Hindi, in Paper-II (Descriptive Type) of the Multi Tasking (Non-Technical) Staff Examination 2014. In the non-mandated recruitment examination conducted by SSC for Constables (GD) in CAPFs and Rifleman (GD) in Assam Rifles 2013, Questions were set trilingually in English and Hindi/Kashmiri in Urdu script, Marathi, Gujarati, Malayalam, Kannada, Telugu, Tamil, Oriya, Bengali, Punjabi (Gurumukhi), Assamese, Manipuri and Mizo.